

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1826**

TO BE ANSWERED ON THE 10th MARCH, 2021/ 19 PHALGUNA, 1942 (SAKA)

SECURITY RELATED EXPENDITURE SCHEME

1826. SHRI BHASKAR RAO NEKKANTI:

Will the Minister of Home Affairs be pleased to state:

(a) whether expenditure amounting to ₹ 19485.95 lakh incurred by the State Government of Odisha under Security Related Expenditure (SRE) Scheme during the period 2005-06 to 2018-19 awaits verification by the Internal Audit Wing of the Ministry for reimbursement;

(b) if so, the steps taken by Government in this regard;

(c) whether it is also a fact that an amount of ₹ 50.56 crores audited and recommended for reimbursement by the Internal Audit Wing of the Ministry is yet to be reimbursed to the State of Odisha by Central Government; and

(d) if so, the steps taken by Government in regard thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a to d)

- (i) Reimbursement under the Security Related Expenditure (SRE) Scheme is of recurring and continuous nature. Reimbursement of claims is done for admissible items on the basis of verification of records of the claims by the Internal Audit Wing of the Ministry of Home Affairs.**
- (ii) The Internal Audit Wing (IAW) of the Ministry of Home Affairs has audited all the claims, produced by the State duly supported by the necessary vouchers, up to 31st March, 2020.**

(iii) Based on the audited claims and Annual Work Plans ₹ 176.71 crore has been released to Odisha State in last five years in terms of scheme guidelines. The year-wise details are as under:

Financial Year	Fund released (in ₹ crore)
2016-17	16.56
2017-18	125.82
2018-19	12.72
2019-20	12.81
2020-21	8.80 (till date)
